

**MANGANESSE ORE (INDIA) LTD.—GOVT.
REVIEW AND ANNUAL REPORT**

SHRI D. R. CHAVAN: On behalf of Shri Jaganath Rao, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1966:—

- (1) Review by the Government on the working of the Managanese Ore (India) Limited, Nagpur, for the year 1967-68.
- (2) Annual Report of the Managanese Or (India) Limited, Nagpur, for the year 1967-68 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1801/69.]

STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): I beg to lay on the Table statement on the flood situation in the country. [Placed in Library. See No. LT-1802/69.]

**NOTIFICATIONS UNDER CUSTOMS ACT
AND CENTRAL EXCISES**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): On behalf of Shri P. C. Sethi, I beg to lay on the Table—

- (1) A copy each of the following Notifications under sections 159 of the Customs Act, 1962:—
 - (i) G.S.R. 1908 (Hindi version) published in Gazette of India dated the 9th August, 1969, together with an explanatory Memorandum.
 - (ii) G.S.R. 1909 (Hindi version) published in Gazette of India dated the 9th August, 1969, together with

an explanatory memorandum.

- (iii) G.S.R. 1910 published in Gazette of India dated the 9th August, 1969, together with an explanatory memorandum.
- (iv) G.S.R. 1911 published in Gazette of India dated the 9th August, 1969.
- (v) G.S.R. 1916 published in Gazette of India dated the 11th August, 1969, together with an explanatory memorandum.

[Placed in Library. See No. LT-1803/69.]

- (2) A copy each of the following Notifications issued under the Central Excise Rules; 1944:—

- (i) G.S.R. 1828 and 1829 (Hindi version) published in Gazette of India dated the 2nd August, 1969, together with an explanatory memorandum.
- (ii) G.S.R. 1972 published in Gazette of India dated the 16th August, 1969, together with an explanatory memorandum.

[Placed in Library. See No. LT-1804/69.]

- (3) A copy of Notification No. S.O. 3210 published in Gazette of India the 8th August, 1969, issued under section 104 of the Income-tax Act, 1961. [Placed in Library. See No. LT-1804/69.]

13.12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of rule 127 of the Rules